

(c) the names of the programmes produced by them and the amount paid by Doordarshan in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Programme requirements of Doordarshan, Track records of the Director, Executive Producer, Writer, Crew etc. are taken into consideration while authorising outside producers to produce programmes on behalf of Doordarshan.

(b) The details are as under :

1993-94	-	207
1994-95	-	314
1995-96	-	84

(c) The information is being collected and will be laid on the Table of the House.

Foreign Tours By AI Flights

1725. SHRI RAJENDRA AGNIHOTRI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any proposal has been under the consideration of the Government to make it compulsory for the Ministers and officers of travel by Air India on their foreign tours where such services are available;

(b) if so, the details thereof; and

(c) the time by which the proposal is likely to be implemented?

THE MINISTER OF CIVIL AVIATION AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Under the existing instructions in force foreign travel for which costs are borne by the Government of India are required to be undertaken on national carriers, where their services are available on the required days.

[English]

Tourism Infrastructure in Kerala

1726. SHRI RAMESH CHENNITHALA :
SHRI KODIKUNNIL SURESH :

Will the Minister of TOURISM be pleased to state :

(a) whether the tourism infrastructure in Kerala remains undeveloped;

(b) the amount of Central assistance made available for tourism development during each of the last three years.

(c) whether there is any proposal to involve private sector in the development of tourism infrastructure in Kerala, and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM : (SHRI SRIKANTA JENA)

: (a) and (b). The development of tourism infrastructure is an on-going process and is primarily the responsibility of the State Government. However, the Central Department of Tourism sanctioned financial assistance to the tune of Rs.589.45 lakhs to Kerala Government for the development of Tourism projects during the last three years as per the details given below :-

Year	Amount Sanctioned (Rs. in lakhs)
1993-94	97.40
1994-95	307.05
1995-96	185.00
Total	589.45

(c) and (d). The Government of Kerala has identified two areas for attracting private investment. The first area is Veli-Aakulam in Trivandrum district and the other is Bekal in northern Kerala.

Agriculture Labourers

1727. SHRI SANDIPAN THORAT : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have received the report of National Commission on Agriculture labour;

(b) if so, when and the main recommendations made by the Commission;

(c) whether the Government have processed the recommendations and details of action taken/proposed thereon; and

(d) the mechanism proposed to regulate the working conditions of agriculture labour and ensure a fair deal for them?

THE MINISTER OF LABOUR (SHRI M. A. NACHALAM) : (a) to (c). Information is being collected and will be laid on the Table of House.

(d) A proposal for a Central legislation for agricultural workers is at an advanced stage of consideration of the Government.

Child Labour

1728. SHRI KRISHAN LAL SHARMA : Will the Minister of LABOUR be pleased to state :

(a) whether enforcement of Child Labour (Prohibition and Regulation) Act, 1986 rest with the State Governments and the enforcement machinery in some of the States is weak;